



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jul/202526/7

DATED: 06/08/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jul/202526/7 dated 06/08/2025 of Norms Committee - V for the year 2025-26 was held on 06/08/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	BHARAT SILKS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00002127AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted submitted that the firm has mentioned the word 'Dyed' in the input details in their application. However, it may be seen that 'Dyed' word is not mentioned in the Appendix 4E. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the the amended import item in the some. The case stands deferred.	

Case No.	2 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	CHANDRA MUKHI IMPEX LTD			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM REVIW00000705AM26			
RA File Number	022404000162 AM12			
Licence No and Date	0210170429/09/12/2011			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WINTER JACKETS - MADE OF:-1) NOMEX III A FABRIC;TYPE:EN 73,WIDTH:58 INCHES,WEIGHT:5.2 OZ/YDS(180 GSM +/- 10%); [Net :1282.74 Yds. 2)NOMEX LINER	500 NOS	NOMEX III A FABRIC; TYPE: EN 73, WIDTH: 58 INCHES, WEIGHT: 5.2 OZ/YD2 (180 GSM +/- 10%);	1346.880 YDS

FABRIC TYPE :EM0G,WEIGHT 150 GM2
(150 GSM +/- 10%)WEAVE:PLAIN (Net
773.81 Yds) 3)SPUN NOMEX THREAD (Net
285714.28 Yds)4)100% NOMEX NON
WOVEN FELT - 150 GSM +/-
10%,WIDTH:150 cm (Net 958.33 yds)

FINISH: SWEAT
ABSORBANCE

NOMEX LINER FABRIC 812.500
TYPE : EM0G,WEIGHT 150 YDS
GM2 (150 GSM +/-
10%);WEAVE: PLAIN

SPUN NOMEX THREAD , 300000
45` S/3 YDS

100% NOMEX NON WOVEN 1006.250
FELT - (150 GSM +/- 10%), YDS
WIDTH: 150 CM , K – 3449

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	3 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00006809AM25
RA File Number	022404000086 AM17
Licence No and Date	0210206920/23/08/2016

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm export 4 garments. In 3 garments, more than one fabric is used. Firm to identify through text or display in coloured image the components for garments where each fabric/input is used.
2. Firm to identify each CAD with the input for which the specific CAD is submitted.

3. Firm to submit the relevant CAD with number of bundles.

The case stands deferred.

Case No.	4 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00002423AM25
RA File Number	039404000482 AM18
Licence No and Date	0310815848/21/09/2017
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item. 2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM /CAD other details, indicating net quantity and wastage separately. 3. Dimension of export items (separately for each) with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage. The case stands deferred	

Case No.	5 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	018505000182AM19
RA File Number	052304000333 AM19
Licence No and Date	0510408227/25/10/2018
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted	

CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	6 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	018505000060AM20
RA File Number	052304000165 AM20
Licence No and Date	0510411337/24/07/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	7 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	SAHU EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000291AM26
RA File Number	052404000577 AM20
Licence No and Date	0510412953/18/12/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that his case was already decided in meeting no. NC/5/MEET/Mar/202425/22 dated 25/03/2025. Now, the firm intends to export Gents' jacket and ladies top made from 100 % polyester velvet fabric. The firm has not provided per unit consumption of inputs and also not provided CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item alongwith per piece quantity requirement of inputs. The case stands deferred.	

Case No.	8 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	018505000165AM20
RA File Number	052304000419 AM20
Licence No and Date	0510413482/30/01/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	9 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM REVIW00004474AM25			
RA File Number	NA			
Licence No and Date	0510414280/29/05/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Bed Lumber Dec Pillow Mfd Of 100% Polyester With Polyurethane Coating Woven Dyed Fabric GSM 670 +/-10% STYLE 060-16-1025 With Back Of Indigenous 100% cotton Woven Dyed Fabric	11350 NOS	100% Polyester With Polyurethane Coating Woven Dyed Fabric Width 54" GSM 670 +/-10%	5562 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	10 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000217AM26
RA File Number	05AX04000215 AM22
Licence No and Date	0511007137/22/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 100 % POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART) WITH 100 % POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART) & LINING OF 100 % POLY PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 %	3757 NOS	Relevant fabric to be used in the garment 100% POLYESTER KNITTED FOIL PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/- 10%	1359 SQM
			Relevant fabric to be used in the garment 100 % POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 %	2135 SQM
			Relevant fabric to be used in the garment LINING OF 100 % POLYESTER	2587 SQM

			PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 %	
2	BABIES DRESS / BABIES GARMENTS 100 % POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART) WITH 100 % POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART) & LINING OF 100 % POLY PLAIN MESH KNITTED FABRIC WIDTH 57- 58 INCHES GSM 45 +/- 10 %	3370 NOS	Relevant fabric to be used in the garment 100% POLYESTER KNITTED FOILD PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/-10 %	1226 SQM
			Relevant fabric to be used in the garment 100 % POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 %	1890 SQM
			Relevant fabric to be used in the garment LINING OF 100 % POLYESTER PLAIN MESH KNITTED FABRIC WIDTH 57-58 INCHES GSM 45 +/- 10 %	2333 SQM
3	BABIES DRESS / BABIES GARMENTS 100 % POLY KNITTED FOIL PRINTED PLEATED FABRIC GSM 165 (UPPER PART) WITH 100 % POLY KNITTED MESH EMB. FABRIC WIDTH 52-53 INCHES GSM 110 (BOTTOM PART) & LINING OF 100 % POLY PLAIN MESH KNITTED FABRIC WIDTH 57- 58 INCHES GSM 45 +/- 10 %	3370 NOS	Relevant fabric to be used in the garment 100 % POLYESTER KNITTED FOIL PRINTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 165 +/- 10 %	1368 SQM
			Relevant fabric to be used in the garment 100 % POLYESTER KNITTED MESH EMBROIDERED FABRIC WIDTH 52-53 INCHES GSM 110 +/- 10 %	2124 SQM
			Relevant fabric to be used in the garment LINING OF 100 % POLYESTER PLAIN MESH KNITTED FABRIC	2587 SQM

			WIDTH 57-58 INCHES GSM 45 +/- 10 %	
4	GIRLS JUMP SUIT 46% NYLON 34% COTTON 20% VISCOSE KNITTED LACE FABRIC GSM 139 (TOP & SLEEVE PORTION) WITH 63% POLYESTER 37% METALLISED FIBRE KNITTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 124 (BOTTOM PART) +/- 10%	6304 NOS	Relevant fabric to be used in the garment 46 % NYLON 34 % COTTON 20 % VISCOSE KNITTED LACE FABRIC WIDTH 57-58 INCHES GSM 139 +/- 10 %	3971 SQM
			Relevant fabric to be used in the garment 63 % POLYESTER 37 % METALLISED FIBRE KNITTED PLEATED FABRIC WIDTH 57-58 INCHES GSM 124 +/- 10 %	14786 SQM
5	BABIES DRESS / BABIES GARMENTS 100 % POLYESTER KNITTED MESH FLOWER EMBROIDERED WITH SEQUENEC FABRIC (BOTTOM PART) & 57 % POLYESTER 40 % COTTON 3 % METALLISED FIBRE WOVEN FABRIC (TOP PORTION) WIDTH 53-54 INCHES GSM 68 +/- 10 %	9394 NOS	Relevant fabric to be used in the garment 100 % POLYESTER KNITTED MESH FLOWER EMBROIDERED WITH SEQUENCE FABRIC WIDTH 53-54 INCHES GSM 68 +/- 10 %	6395 SQM
6	BABIES DRESS / BABIES GARMENTS 74% POLY 26% METALIS FIBRE KNTD FAB WIDTH 56-57 INCH GSM 68 (TOP POR) & 100% POLY KNTD MESH EMB. WITH 95 % POLY 5 % METALLIC FAB 53-54 INCH GSM 108 (BOTTOM PART) & LINING OF 100 % POLY KNTD MESH SOLID FABRIC WIDTH 56-57 GSM 55 +/-10%	2786 NOS	Relevant fabric to be used in the garment 74 % POLYESTER 26 % METALLISED FIBRE KNITTED FABRIC WIDTH 56-57 INCHES GSM 68 +/-10 %	1175 SQM
			Relevant fabric to be used in the garment 100 % POLYESTER KNITTED MESH EMBROIDERED WITH 95 % POLYESTER 5 % METALLIC FABRIC WIDTH 53-54 INCGHES GSM 108 +/- 10 %	2349 SQM
			Relevant fabric to be used in the garment	2782 SQM

			100 % POLYESTER SOLID KNITTED MESH FABRIC WIDTH 56-57 INCHES GSM 55 +/- 10 %	
It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	11 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	COMFORT SHOES
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00001013AM26
RA File Number	NA
Licence No and Date	0411003190/26/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended per pair
1	LEATHER CUM SYNTHETIC SHOE UPPER/HALF BOOT UPPER/BOOT UPPER (LEATHER FOOTWEAR)	25000 PAIRS	COW FINISHED LEATHER (relevant thickness)	1.75 SQF
			SYNTHETIC LEATHER	deleted (Not used)

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	12 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	JINDAL TEXTILE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006899AM23
RA File Number	33AX04000114 AM23
Licence No and Date	3311001111/10/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, it was observed that this case was referred to the O/o Textile Commissioner, Mumbai for their comments/recommendation. The reply dated 01/05/2025 from O/o Textile Commissioner was received. The issue was deliberated Accordingly, based on the recommendation of Textile Commissioner and the technical authority, the committee decided to approve the input output norms subject to the condition as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PULLED SYNTHETIC WASTE FIBRE (MADE FROM MIX SYNTHETIC HOSIERY RAGS)	100000 KGS	COMPLETELY PREMUTILATED AND FUMIGATED MIX SYNTHETIC HOSIERY RAGS	118000 KGS

Condition: Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	13 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000429AM26
RA File Number	03AX04000223 AM24
Licence No and Date	0311022983/24/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon 6 Tyre Cord Fabrics	195 MTS	Nylon 6 Chips	199.875 MTS
2	Rubberised Textiles Fabrc	198 MTS	Nylon 6 Chips	200 MTS
3	Nylon 6 Tyre Yarn	193 MTS	Nylon 6 Chips	197.825 MTS
4	Nylon 6 Tyre Cord	193 MTS	Nylon 6 Chips	197.825 MTS
5	Greige Nylon 6 Tyre Cord Fabric	195 MTS	Nylon 6 Chips	199.875 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000720AM26
RA File Number	06AX04000063 AM24
Licence No and Date	0611002040/22/05/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the CAD and other	

technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens/Ladies Shirts The contents of Imported Woven Fabric obtained from 100 % Polyester Yarn Fabric GSM 185 +/- 10 % should not less than 36229.50 Sq.Meter in export product) (For Ladies ITCHS 62064000 & for Men 62053000	13000 NOS	Woven Fabric obtained from 100% Polyester Yarn Fabric GSM 185 +/- 10% (T.C Woven Fabric Made of Other Filament Yarn)	44200 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	15 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000249AM26
RA File Number	02AX04000254 AM24
Licence No and Date	0211004934/14/08/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JACKET A16803	1500	FABRIC	3720

	MADE OF POLYESTER PU COATING FABRIC GSM 150 TEN % PLUS MINUS	NOS	POLYESTER PU COATING GSM 150 TEN % PLUS MINUS WIDTH 1.58 MTRS	SQM
			FABRIC	2790
			POLYESTER GSM 190 TEN % PLUS MINUS WIDTH 1.58 MTRS	SQM
			BUTTON	18000
				NOS
			ZIPPER	7500
				NOS
2	JACKET A16863	1500	FABRIC	3300
	MADE OF POLYESTER FABRIC GSM 250 TEN % PLUS MINUS	NOS	POLYESTER 250 GSM TEN % PLUS MINUS WIDTH 1.58 MTRS	SQM
			FABRIC	600
			POLYESTER GSM 115 TEN % PLUS MINUS WIDTH 1.58 MTRS	SQM
			ZIPPER	4500
				NOS
3	SCRUB (HOSPITAL GARMENTS)	2500	FABRIC	5050
	MADE OF 65 % POLYESTER & 35 % COTTON GSM 150 TEN % PLUS MINUS	NOS	65% POLYESTER & 35% COTTON 150 GSM TEN% PLUS MINUS WIDTH 1.50 MTRS	SQM

4	VEST	4000	FABRIC	5600
	MADE OF POLYESTER KNITTED FABRIC GSM 150 TEN % PLUS MINUS	NOS	KNITTED POLYESTER FABRIC 120 GSM TEN % PLUS MINUS WIDTH 1.50 MTRS	SQM
				14000
			TAPE	MTR
				4000
			ZIPPER	NOS
5	JACKET		FABRIC	4470
	MADE OF NYLON FABRIC 65 GSM TEN % PLUS MINUS	1800	FABRIC OF NYLON 65 GSM TEN % PLUS MINUS WIDTH 1.55 MTRS	SQM
		NOS		1800
			ZIPPER	NOS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	16 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00003311AM25
RA File Number	05AX04001416 AM24
Licence No and Date	0511020584/25/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export soft toys and provided CAD with its software generated specifications & measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD with software generated specifications, and measurement sheet for the each export item.	

The case stands deferred.

Case No.	17 / NC/5/MEET/Jul/202526/7
Case Status	Case Rejected
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000091AM26
RA File Number	05AX04001925 AM24
Licence No and Date	0511021197/27/09/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Oct/202324/18 date 08/11/2023 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	18 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00004215AM25
RA File Number	05AX04003239 AM24
Licence No and Date	0511023182/11/01/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export soft toy sand submitted CADs with poorly scanned CAD specifications and highlighted with dark colour which cannot be read. The measurement sheet for each export item is also not attached. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible CAD with visible specifications and measurement sheet for each export item.

The case stands deferred.

Case No.	19 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000295AM26
RA File Number	32AX04000059 AM25
Licence No and Date	3211006732/03/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT MENS ALLROUND WORK,INSULATED FULL SS (1604CHILI RED/BLACK) MADE OUT OF CUA047-013 WOVENFABRICS CTN75% NYLON25% 295GSM/157CM FW/152CMS CUTTABLEWIDTH & DYED KTD TRIM FABRIC100% POLY195GSM/152CM CW147CMS ONESIDEBRUSHED AND ONESIDEANTIPELLING STYLE NO.8522	2010 NOS	CUA047-013 CHECKED WOVEN FABRIC-YARN DYED CHECKED	3968 MTR
			CUA047-013 WOVEN FABRICS COTTON 75%; NYLON 25%; 295GSM/ 157 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	
2	WOVEN GARMENT MENS AR WORK, INSULATED FULL SS (KHAKI GREEN/BLACK) MADEOUTOF CUA047-013 WOVEN FABRIC CTN75%; NYLON25% 295GSM/157CM FW 152CMS CUTTABLE WIDTH AND DYED KTD TRIM FABRIC 100% POLY 195GSM/152CM CW 147CMS ONESIDE BRUSHED AND ONESIDE ANTIPELLING STYLE NO.8522	2010 NOS	FE104-4A -PILE FABRIC-BRUSHED PILE	1899 MTR
			DYED KNITTED TRIM FABRCIS 100% POLYESTER 195GSM/ 152CM CUTTABLE WIDTH147 CMS ONE SIDE BRUSHED AND ONE SIDE ANTIPELLING	
2	WOVEN GARMENT MENS AR WORK, INSULATED FULL SS (KHAKI GREEN/BLACK) MADEOUTOF CUA047-013 WOVEN FABRIC CTN75%; NYLON25% 295GSM/157CM FW 152CMS CUTTABLE WIDTH AND DYED KTD TRIM FABRIC 100% POLY 195GSM/152CM CW 147CMS ONESIDE BRUSHED AND ONESIDE ANTIPELLING STYLE NO.8522	2010 NOS	CUA047-013 CHECKED WOVEN FABRIC-YARN DYED CHECKED CUA047-013 WOVEN FABRICS COTTON 75%; NYLON 25%; 295GSM/ 157 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	3968 MTR
			FE104-4A -PILE FABRIC-BRUSHED PILE DYED KNITTED TRIM FABRCIS 100% POLYESTER	1899 MTR

			195GSM/152CM CUTTABLE WIDTH147 CMS ONE SIDE BRUSHED AND ONE SIDE ANTIPILLING	
3	KNIT GARMENT AR WORK POLARTEC MEN'S FLEECEJACKET MADEOUTOF DYED KTD 100% POLY POLARFLEECE 195GSM-6180 STYLE-177.8CM FW/172CMS CW AND DYED KTD FABRIC 100%POLY TRIM FABRIC WITH ONESIDE BRUSHED+ONESIDE ANTIPILLING-MEL0883 215G/M2?5% 152.4CMS FW/147CMS CW STYLENO.8022	1060 NOS	6180-58/ STEELGREY-PLAIN KNITTED ALLROUND WORK POLARTEC MENS'S FLEECE JACKET - DYED KNITTED 100% POLYESTER POLAR FLEECE 195 GSM - 6180 Style- 177.8 CM FULL WIDTH/ 172 CMS CUTTABLE WIDTH	1447 MTR
			MEL0883 - 04 BLACK-ONE SIDE BRUSHED KNITTED DYED KNITTED FABRIC 100% POLYESTER TRIM FABRIC WITH ONE SIDE BRUSHED + ONE SIDE ANTI- PILLING - MEL0883 215G/M2?5% 152.4 CMS FULL WIDTH/ 147 CMS CUTTABLE WIDTH	356 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	20 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000430AM26
RA File Number	03AX04000554 AM25
Licence No and Date	0311033627/06/05/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has	

submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon 6 Tyre Cord Fabrics	487 MTS	Nylon 6 Chips	499.175 MTS
2	Nylon 6 Tyre Yarn	483 MTS	Nylon 6 Chips	495.075 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	21 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00002578AM25
RA File Number	05AX04001537 AM25
Licence No and Date	0511027204/20/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CUSHION SIZE (50X50 CM) FRONT, BACK & FLANGES : RECYCLED 100%	3000	RECYCLED 100% POLYESTER WARP KNITTED	2370

	POLYESTER WARP KNITTED PILE DYED FABRIC, GSM 290 (+/-10%), LINING : 100% POLYESTER WOVEN FABRIC (INDIGENOUS), FILLING : 100% POLYESTER FIBRE (INDIGENOUS)	NOS	PILE DYED FABRIC, GSM 290 (+/-10)	SQM
2	CUSHION SIZE (50X50 CM) FRONT : RECYCLED 100% POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 290 (+/-10%), BACK : RECYCLED 100% POLYESTER WARP KNITTED PILE DYED FABRIC, GSM 290 (+/-10%) & FILLING : 100% POLYESTER FIBRE (INDIGENOUS)	2500 NOS	RECYCLED 100% POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 290 (+/-10)	875 SQM
			RECYCLED 100% POLYESTER WARP KNITTED PILE DYED FABRIC, GSM 290 (+/-10)	875 SQM
3	CUSHION SIZE (50X50 CM) FRONT : RECYCLED 100% POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 230 (+/-10%), BACK & PIPING : RECYCLED 100% POLYESTER WARP KNITTED PILE DYED FABRIC, GSM 290 (+/-10%) & FILLING : 100% POLYESTER FIBRE (INDIGENOUS)	1200 NOS	RECYCLED 100% POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 230 (+/-10)	420 SQM
			RECYCLED 100% POLYESTER WARP KNITTED PILE DYED FABRIC, GSM 290 (+/-10)	540 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	22 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000326AM26
RA File Number	05AX04001712 AM25
Licence No and Date	0511027448/29/08/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now, the firm has	

requested for review of their norms and has submitted the relevant documents. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER 55% LINEN 45% VISCOSE PRINTED WOVEN FABRIC GSM 170 (+/-10%) Width 52 (+/-10%)	9115 NOS	55% LINEN 45% VISCOSE PRINTED WOVEN FABRIC GSM 170 (+/-10%) Width 52 (+/-10%)	24610.50 SQM
2	LADIES SKIRT 100% POLYESTER. PRINTED WOVEN FABRIC GSM 97 (+/-10%) Width 58 (+/-10%)	682 NOS	100% POLYESTER. PRINTED WOVEN FABRIC GSM 97 (+/-10%) Width 58 (+/-10%)	3205.40 SQM
3	BABIES GARMENTS FROCK WITH DIAPER 100% COTTON YARN DYED WOVEN FABRIC GSM 138 (+/-10%) Width 57 (+/-10%)	5009 NOS	100% COTTON YARN DYED WOVEN FABRIC GSM 138 (+/-10%) Width 57 (+/-10%)	4508 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	23 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00002917AM25
RA File Number	06AX04000255 AM25
Licence No and Date	0611002966/09/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BIB PANTS CONTAING 2732 SQM 100% POLYESTER FABRIC 150GSM , TAPE 05MM 67 SQM , 1222 PCS ZIP NYLON 48CM TO 58CM	611 NOS	100% POLYESTER FABRIC 150GSM +/-5% WIDTH 58' +/- 5% SYNTHETIC	1405 SQM
			100% POLYESTER LINING 130GSM +/-5% WIDTH 59.5' +/- 5% SYNTHETIC	1124 SQM
			TAPE WIDTH 05MM SYNTHETIC	67 SQM
			ZIP(48 CM TO 58 CM) NYLON SYNTHETIC	1222 NOS
			ZIP(44 CM TO 54 CM) NYLON SYNTHETIC	611 NOS
2	TROUSER CONTAING 5230SQM 100% POLYESTER FABRIC 150GSM,TAPE WIDTH 05MM 358 SQM , 3240 PCS ZIP NYLON 44CM TO 58CM	1620 NOS	100% POLYESTER FABRIC 150GSM +/-5% WIDTH 58' +/- 5% SYNTHETIC	5330 SQM
			100% POLYESTER LINING 130GSM +/-5% WIDTH 59.5' +/- 5% SYNTHETIC	4276 SQM
			TAPE WIDTH 05MM SYNTHETIC	348 SQM
			ZIP(44 CM TO 58 CM) NYLON SYNTHETIC	3240 NOS
			4 PART METAL BUTTON BRASS/ZINC/STEEL/ALUMINIUM	3240 SETS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	24 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000327AM26
RA File Number	05AX04001826 AM25
Licence No and Date	0511027624/09/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS OF 100% COTTON DYED WOVEN FABRIC GSM 112 (+/-10%) Width 56 (+/-10%) & 100% COTTON PRINTED WOVEN FABRIC GSM 112 (+/-10%) Width 56 (+/-10%)	1560	100% COTTON DYED	6364
		NOS	WOVEN FABRIC GSM 112 (+/-10%) Width 56 (+/-10%)	SQM
			100% COTTON PRINTED WOVEN FABRIC GSM 112 (+/-10%) Width 56 (+/-10%)	2808 SQM
2	LADIES SHIRT OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 100 (+/-10%) Width 58 (+/-10%)	480	100% POLYESTER PRINTED	1814
		NOS	WOVEN FABRIC GSM 100 (+/-10%) Width 58 (+/-10%)	SQM
3	LADIES DRESS OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 100	480	100% POLYESTER PRINTED WOVEN FABRIC GSM 100	2448

(+/-10%) Width 58 (+/-10%)

NOS

(+/-10%) Width 58 (+/-10%)

SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	25 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	RKM INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000427AM26
RA File Number	13AX04000191 AM25
Licence No and Date	1311003309/11/09/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted 27 CADs for coveralls and 9 CADs for shirt. Firm has not submitted the CAD for trouser and measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the following information: 1. Firm may submit relevant CAD for each garment specifically identifying each with respective product. CAD should clearly mention marking length, marking width, efficiency and number of bundles/ piece for each CAD. 2. Measurement chart for each product identifying it with respective product. 3. Image of each garment identifying it with respective product. 4. Please submit the appendix 4E show consumption per piece of each product. The case stands deferred.	

Case No.	26 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000531AM26
RA File Number	05AX04001596 AM25
Licence No and Date	0511027675/11/09/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Elastic Webbing Belt - 60% Polyester 40% Elastic Webbing Belt with Leather Tip Tab (Size 80-110 CM)	44143 NOS	Plastic Hanger(Plastic Hanger)	Net to net with accountability clause
			Metal Flag Logo(9.6MM Flag 4MM Fleet Metal Logo)	Net +1% or applied quantity which is less
			Paper Label(Paper Label)	Net +1% or applied quantity which is less
			Elastic Webbing(RP-506 35 MM *6.0MM 60% Polyester +40% Elastic Webbing)	40556.38 MTR
			COW CRUST LEATHER(COW CRUST LEATHER)	207.610 MTR

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	27 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	JINDAL TEXTILE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003091AM25
RA File Number	33AX04000064 AM25

Licence No and Date	3311002242/17/09/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, it was observed that this case was referred to the O/o Textile Commissioner, Mumbai for their comments/recommendation. The reply dated 01/05/2025 from O/o Textile Commissioner was received. The issue was deliberated Accordingly, based on the recommendation of Textile Commissioner and the technical authority, the committee decided to approve the input output norms subject to the condition as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PULLED SYNTHETIC WASTE FIBRE (MADE FROM MIX SYNTHETIC HOSIERY RAGS)	100000 KGS	COMPLETELY PREMUTILATED AND FUMIGATED MIX SYNTHETIC HOSIERY RAGS	118000 KGS
Condition: Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.				
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	28 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003606AM25
RA File Number	05AX04002229 AM25
Licence No and Date	0511028257/11/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not mentioned GSM of the import item 2. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked for clarification in this regard. The case stands deferred.	

Case No.	29 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003636AM25
RA File Number	03AX04003464 AM25
Licence No and Date	0311037941/15/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item.
2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM /CAD other details, indicating net quantity and wastage separately.
3. Dimension of export items (separately for each) with photograph, Drawing / design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage.

The case stands deferred.

Case No.	30 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003711AM25
RA File Number	03AX04003551 AM25
Licence No and Date	0311038031/17/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item.
2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM / CAD other details, indicating net quantity and wastage separately.
3. Dimension of export items (separately for each) with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage.

The case stands deferred.

Case No.	31 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003768AM25
RA File Number	05AX04002300 AM25
Licence No and Date	0511028440/21/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted 2 CAD, 4 image and measurement charts. Firm say data is deleted from their system and they may be given 10 days more to submit the documents. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the document earliest. The case stands deferred.	

Case No.	32 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003796AM25
RA File Number	03AX04003661 AM25
Licence No and Date	0311038170/22/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item. 2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM / CAD other details, indicating net quantity and wastage separately. 3. Dimension of export items (separately for each) with photograph, Drawing / design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage. The case stands deferred.	

Case No.	33 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003812AM25
RA File Number	03AX04003642 AM25
Licence No and Date	0311038197/23/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item. 2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM / CAD other details, indicating net quantity and wastage separately. 3. Dimension of export items (separately for each) with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage. The case stands deferred.	

Case No.	34 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00003922AM25
RA File Number	03AX04003743 AM25
Licence No and Date	0311038316/29/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item. 2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM /	

CAD other details, indicating net quantity and wastage separately.

3. Dimension of export items (separately for each) with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage.

The case stands deferred

Case No.	35 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00004117AM25
RA File Number	03AX04004020 AM25
Licence No and Date	0311038674/13/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD/CAM with efficiency & other details, Measurement chart etc, with indicating each type of fabric to use with details for the making each export item. 2. Complete calculation for the requirement of fabrics (in Sq. meter) based on CAM /CAD other details, indicating net quantity and wastage separately. 3. Dimension of export items (separately for each) with photograph, Drawing /design of sleeping bag, giving indigenous input, if any, in Appendix 4E table with wastage. The case stands deferred.	

Case No.	36 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00004189AM25
RA File Number	05AX04002741 AM25
Licence No and Date	0511028987/18/11/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted flow chart and manufacturing process with stage wise wastage. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the flow chart, manufacturing process with stage wise wastage and images of each export product. Wastage claimed at each stage may be justified.

The case stands deferred.

Case No.	37 / NC/5/MEET/Jul/202526/7
Case Status	Case Rejected
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000526AM26
RA File Number	05AX04002750 AM25
Licence No and Date	0511029014/19/11/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jan/202425/19 date 12/02/2025 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo.	
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	38 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00004257AM25
RA File Number	06AX04000340 AM25
Licence No and Date	0611003139/20/11/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. CAD for the export items indicating description of each fabric and Rubber Sheet, giving efficiency and calculation for the requirement of fabric and Rubber Sheet (separately for each export item). 2. Justification for 5% wastage, as shown in Appendix 4E Annexure with Photograph and drawing /design of each export item. 3. The calculation of the requirement of import items based on CAD indicating correct net content and wastage separately.	

The case stands deferred.

Case No.	39 / NC/5/MEET/Jul/202526/7
Case Status	Case Rejected
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000543AM26
RA File Number	05AX04002840 AM25
Licence No and Date	0511029193/25/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jan/202425/19 date 12/02/2025 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	40 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	MODELAMA EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM REVIW00000544AM26			
RA File Number	05AX04002845 AM25			
Licence No and Date	0511029194/25/11/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jan/202425/19 dated 12/02/2025. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Sports Wear with Hood (Dress Jacket) made of 100% Cotton Canvas Woven White Fabric Gsm 230(+/-10%) Style	350 NOS	Fabric to be used in the Garment 100% Cotton Canvas Woven White	1785 SQM

	211959198		Fabric GSM 230 (+/-10%)	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	41 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00004385AM25
RA File Number	30AX04000462 AM25
Licence No and Date	0511029260/27/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. The committee observed that the import items are 100% recycled post-consumer polyester and export items is 65% recycle polyester 35% cotton greige. The issue was deliberated in the meeting wherein, it was observed that a clarification was sought from policy division, PC-2, DGFT Hqrs. as to whether the Export/Import of recycled items is allowed. Accordingly, the Committee decided that the reply from PC-II, DGFT Hqrs. The case stand deferred.	

Case No.	42 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM REVIW00000054AM26
RA File Number	05AX04003019 AM25
Licence No and Date	0511029417/05/12/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 55% LINEN 45% (ORGANIC) COTTON YARN DYED WOVEN FABRIC GSM 128+/-10% STYLE NO. 252735006	3075 NOS	Fabric to be used in the Garment 55% LINEN 45% (ORGANIC) COTTON YARN DYED WOVEN FABRIC GSM 128+/-10%	9686 SQM
2	LADIES COORDINATE SET OF 3 PIECE MADE OF 55% LINEN 45% (ORGANIC) COTTON YARN DYED WOVEN FABRIC GSM 128+/-10% STYLE NO. 252735007	2042 NOS	Fabric to be used in the Garment 55% LINEN 45% (ORGANIC) COTTON YARN DYED WOVEN FABRIC GSM 128+/-10%	8474 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	43 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00004764AM25
RA File Number	05AX04003138 AM25
Licence No and Date	0511029645/13/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS IN 100% COTTON 3D EMBROIDERY WOVEN DYED FABRICS. GSM : 147 + / - 10 % (Variation)	1269 NOS	100%COTTON 3D EMBROIDERY WOVEN DYED FABRCIS. GSM : 147 + / - 10 %	1650 SQM

	(IMPORTED) with 100 POLYESTER COTTON BCI COTTON VOIL FABRIC. (INDEGENIOUS) STYLE No : AD12634 / 906-7850		(Variation) (IMPORTED)	
2	GIRLS DRESS IN 100 % COTTON 3D EMBROIDERY WOVEN DYED FABRICS. GSM : 147 + / - 10 % (Variation) (IMPORTED) with 100 % COTTON BCI COTTON VOIL FABRIC. (INDEGENIOUS) STYLE No : AD12634 / 906-7850	10269 NOS	100%COTTON 3D EMBROIDERY WOVEN DYED FABRICS. GSM : 147 + / - 10 % (Variation) (IMPORTED)	9242 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	44 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006757AM25
RA File Number	06AX04000524 AM25
Licence No and Date	0611003458/19/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. To submit the CAD for the finished Cow /Bovine Leather and rubber sheet indicating efficiency.
2. Photograph and drawing /design of the export item.
- 3.

Based on CAD, the calculation of the requirement of raw materials for the export items, indicating net content and wastage separately

The case stands deferred.

Case No.	45 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred

Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006758AM25
RA File Number	06AX04000525 AM25
Licence No and Date	0611003459/19/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD for the finished Cow /Bovine Leather and rubber sheet indicating efficiency. 2. Photograph and drawing /design of the export item. 3. Based on CAD, the calculation of the requirement of raw materials for the export items, indicating net content and wastage separately. The case stands deferred.	

Case No.	46 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006927AM25
RA File Number	02AX04000810 AM25
Licence No and Date	0211008431/27/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may submit the measurement chart as received from buyer rather than self typed measurement chart. 2. Please submit the style number of garment and number of bundles in each CAD. 3. Please submit the components of garment in which each of 3 input fabrics are used. 4. Whether jacket is ladies or Gents. The case stands deferred.	

Case No.	47 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred

Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006928AM25
RA File Number	07AX04002139 AM25
Licence No and Date	0711014032/27/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern and quantity used of manufacture export item. The case stands deferred.	

Case No.	48 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006937AM25
RA File Number	30AX04000667 AM25
Licence No and Date	3011006759/28/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Carded Cotton Core Spun Yarn (of different blends)	3500000	Raw Cotton	3740625 KGS
	Containing cotton content 3325000 KGS and Spandex yarn content 175000 KGS)	KGS	SPANDEX YARN	176750 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	49 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00006942AM25
RA File Number	05AX04004448 AM25
Licence No and Date	0511031670/28/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% COTTON WOVEN DYED FABRIC GSM 120(+/-10%) (STYLE -LISA DRESS)	926 NOS	100% COTTON WOVEN DYED FABRIC WIDTH 50 INCH GSM 120(+/-10%)	1630 SQM
2	GIRLS DRESS MADE OF 100% COTTON WOVEN PRINTED FABRIC GSM 120(+/-10%) (STYLE-LISA DRESS)	1908 NOS	100% COTTON WOVEN PRINTED FABRIC WIDTH 50 INCH GSM 120(+/-10%)	3358 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	50 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025

and Date	
HQ File Number	HQRNORM APPLY 00000009AM26
RA File Number	05AX04004486 AM25
Licence No and Date	0511031691/01/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES PULLOVER MADE OUT OF 99% POLYESTER 1% SPANDEX DYED KNITTED FABRIC GSM 315(+/-10%) WIDTH 61 (+/-10%)	4630 NOS	99% POLYESTER 1% SPANDEX DYED KNITTED FABRIC GSM 315 (+/-10%) WIDTH 61 (+/-10%)	8196 SQM
2	LADIES DRESS MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 72 (+/-10%) WIDTH 56 (+/-10%)	2567 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 72 (+/-10%) WIDTH 56 (+/-10%)	16571 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000010AM26
RA File Number	05AX04004495 AM25
Licence No and Date	0511031692/01/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% COTTON WOVEN DENIM DYED FABRIC GSM 449 (+/-10%) (STYLE-OE255K01)	845 NOS	100% COTTON WOVEN DENIM DYED FABRIC WIDTH 66 INCH GSM 449 (+/-10%)	2069.405 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000011AM26
RA File Number	05AX04004494 AM25
Licence No and Date	0511031693/01/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF 55% COTTON 45% VISCOSE WOVEN DYED FABRIC GSM 168 (+/-10%) AND 55% COTTON 45% VISCOSE WOVEN DYED LINING GSM 168 (+/-10%) (STYLE-O254JY04R)	861 NOS	55% COTTON 45%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 168 (+/-10%)	2513.259 SQM
			55% COTTON 45%VISCOSE WOVEN DYED LINING	1870.092 SQM

			WIDTH 56 INCH GSM 168 (+/- 10%)	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	53 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000012AM26
RA File Number	05AX04004496 AM25
Licence No and Date	0511031694/01/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 78% COTTON 20% MODAL 2% SPANDEX DYED WOVEN FABRIC GSM 298+/-10% STYLE NO. 775391, 772255-P	7986 NOS	Fabric to be used in the Garment 78% COTTON 20% MODAL 2% SPANDEX DYED WOVEN FABRIC GSM 298+/-10%	20764 SQM
2	GIRLS DRESS MADE OF 64% POLYESTER 36% VISCOSE DYED WOVEN FABRIC GSM 48+/-10% STYLE NO. CM819, 232032 F25	397 NOS	Fabric to be used in the Garment 64% POLYESTER 36% VISCOSE DYED WOVEN FABRIC GSM 48+/-10%	1429 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	54 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SUNTECH GEOTEXTILE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000037AM26
RA File Number	50AX04000174 AM25
Licence No and Date	5011001933/02/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Geo- Textile Bags of type-A made of Polypropylene Staple Fibre (each bag weighing 630 grams) (net wt. 1370300 x 0.630= 863289 Kgs)	1370300 NOS	Polypropylene Staple Fibre white 2% UV	906453.450 KGS
	Non Woven Geo-Textile Fabric Sheets 300 GSM made of Polypropylene Staple Fibre (net wt. 614100 X 0.3 = 184230 Kgs)	614100 SQM	Polypropylene Staple Fibre white 2% UV	193441.500 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	55 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000060AM26
RA File Number	05AX04004503 AM25
Licence No and	0511031722/02/04/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	56 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000069AM26
RA File Number	07AX04002168 AM25
Licence No and Date	0711014070/02/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm may submit the consumption per Pc in SQM. 2. Please submit the CAD and sketch for each export product. 3. Please submit the stage wise manufacturing process, stage wise waste and Justification for 8% waste claimed for each item of export. The case stands deferred.	

Case No.	57 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	MADURA TECHNICAL FABRICS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000112AM26
RA File Number	03AX04000046 AM26
Licence No and Date	0311042881/05/04/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Please submit the manufacture process of each stage in detail justifying 7.8% wastage.

The case stands deferred.

Case No.	58 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	VILAX INDUSTRIAL FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000122AM26
RA File Number	07AX04001913 AM25
Licence No and Date	0711014118/07/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Please submit the manufacture process of each stage in detail justifying 10% wastage.

The case stands deferred.

Case No.	59 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	IN EQUINE
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000131AM26
RA File Number	06AX04000008 AM26
Licence No and Date	0611003518/08/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the

technical authority, the committee decided that the firm may be asked to submit the following information:

1. To submit the CAD for the NEOPRENE COATED sheet indicating efficiency for each export item.
2. Photograph and drawing /design of the export items.
3. Based on CAD, the calculation of the requirement of raw materials for the export items, indicating net content and actual wastage separately.

The case stands deferred.

Case No.	60 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000140AM26
RA File Number	05AX04000055 AM26
Licence No and Date	0511031854/08/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Dimension of the bag to export. 2. Drawing design of the bag, highlighting the fabric to use. 3. Calculation of the requirement of fabric based on CAD, indicating net content and wastage separately. 4. To indicate specific indigenous items in 4 E to use in the bag to export. The case stands deferred.	

Case No.	61 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000147AM26
RA File Number	06AX04000013 AM26
Licence No and Date	0611003520/08/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

Export Item No. 1: Gents Synthetic Safety Shoe with Steel Toe Cap & PU Sole

Qty: 2400 PRS

Import Items:

S. No.	Item Description	Qty. recommended Per pair
1	SYNTHETIC EMBROIDERED UPPERS OF TEXTILE MATERIAL (T.C SYNTHETIC) (Relevant)	Net to Net
2	LINING MATERIAL FOR FOOTWEAR-NON WOVEN GSM 450 +/- 10%(T.C NON WOVEN)	0.04645 SQM
3	STEEL TOE CAPS(T.C STEEL)	Net to Net
4	STEEL MID SOLES(T.C STEEL)	Net to Net
5	COUNTER STIFFENER FOR FOOTWEAR(T.C NON WOVEN)	0.014 SQM
6	ANTI MOULD STICKER(T.C SYNTHETIC)	Net to Net
7	INSOLE SHEET NON WOVEN(T.C NON WOVEN)	0.045 SQM
8	POLYOL(T.C CHEMICAL)	0.515 KG
9	ISOCYANATE(T.C CHEMICAL)	0.415 KG
10	CATALYST(T.C CHEMICAL)	0.053 KG
11	PIGMENT PASTE(T.C CHEMICAL)	0.031 KG
12	RELEASE AGENT(T.C CHEMICAL)	0.045 KG

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	62 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000172AM26
RA File Number	05AX04000063 AM26
Licence No and Date	0511031875/09/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has not submitted measurement chart for export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible measurement chart and skin pattern marked with length and breadth at maximum length or width of the pattern and quantity used to manufacture export item. The case stands deferred.	

Case No.	63 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	WHITEFIELDS KNITS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM APPLY 00000177AM26			
RA File Number	32AX04000010 AM26			
Licence No and Date	3211008767/09/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	BLANKET MADE UP OF 100% POLYESTER KNITTED COZY FLEECE AOP 280 GSM 58-59" WIDTH	6715 PCS	100% POLYESTER KNITTED COZY FLEECE AOP 280 GSM 58-59" WIDTH	6007 KGS
2	BLANKET MADE UP OF 100% POLYESTER KNITTED COZY FLEECE AOP 280 GSM 58-59" WIDTH	8573 PCS	100% POLYESTER KNITTED COZY FLEECE AOP 280 GSM 58-59" WIDTH	7730.90 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	64 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000180AM26
RA File Number	07AX04000019 AM26
Licence No and Date	0711014155/09/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Bib and Brace Overalls (Style No.58648) Made of 4.32 SQM of 100% Cotton Dyed Woven Fabric with DWR Finish GSM 381 And 0.85 SQM of 100% Nylon PU coated Dyed Woven Fabric GSM 206	3475 NOS	100% Cotton Dyed Woven Fabric with DWR Finish GSM 381	15012 SQM
			100% Nylon PU coated Dyed Woven Fabric	2953.750 SQM

			GSM 206	
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	65 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000181AM26
RA File Number	07AX04000020 AM26
Licence No and Date	0711014156/09/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Anoraks (Style No.WO2199) Made of 72% Nylon 28% Polyester Dyed Woven Fabric With DWR Finish GSM 150	1078 NOS	72% Nylon 28% Polyester Dyed Woven Fabric With DWR Finish GSM 150	4107.180 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	66 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025

HQ File Number	HQRNORM APPLY 00000203AM26			
RA File Number	03AX04000125 AM26			
Licence No and Date	0311042976/11/04/2025			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
	DIPPED NYLON TYRECORD FABRIC	400000 KGS	NYLON 6 CHIPS	410000 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	67 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000207AM26
RA File Number	05AX04000085 AM26
Licence No and Date	0511031889/11/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm has indicated 3 export products but measurement chart is only one. The same is for Blazer but not mentioned for which Blazer, as there are two blazers as export product with different consumption. Please clarify. 2. Firm has submitted 4 photos which appear to be of blazers. None is differentiated with product serial numbers all look alike. Please clarify. 3. CAD efficiency for skirt is very low i.e. 62.81 %. Please explain. 4. Two CADs given for blazer without differentiating with product serial number efficiency in one is 35.06% and for other 49.50 %. Please explain for very low efficiency. Firm is requested to	

submit complete documents properly identified with the respective product/input

The case stands deferred.

Case No.	68 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000211AM26
RA File Number	07AX04000045 AM26
Licence No and Date	0711014168/11/04/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern and quantity use of manufacture export item.	
The case stands deferred.	

Case No.	69 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM APPLY 00000237AM26			
RA File Number	07AX04000070 AM26			
Licence No and Date	0711014182/15/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Jacket With Hood (Style No.58642)	2820	100% Cotton Dyed Woven Fabric	12464.400

	Made of 4.42 SQM of 100% Cotton Dyed Woven Fabric with DWR Finish GSM 381 And 0.09 SQM of 100% Nylon PU Coated Dyed Woven Fabric GSM 206	NOS	with DWR Finish GSM 381	SQM
			100% Nylon PU Coated Dyed Woven Fabric GSM 206	253.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	70 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000238AM26
RA File Number	07AX04000071 AM26
Licence No and Date	0711014188/15/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Jacket (Style No.93226) Made of 3.65 SQM of 100% Cotton Dyed Woven Fabric with DWR Finish GSM 381 And 0.23 SQM of 100% Nylon PU Coated Dyed Woven Fabric GSM 206	10190 NOS	100% Cotton Dyed Woven Fabric with DWR Finish GSM 381	37193.500 SQM
			100% Nylon PU Coated Dyed Woven Fabric GSM 206	2343.70 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000247AM26
RA File Number	05AX04000119 AM26
Licence No and Date	0511031915/16/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% COTTON WOVEN DYED CORDUROY FABRIC GSM 365 (+/-10%) (STYLE-LIZA DRESS)	1100 NOS	100% COTTON WOVEN DYED CORDUROY FABRIC WIDTH 56 INCH GSM 365 (+/-10%)	1243 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	72 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	TEXEL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000248AM26

RA File Number	08AX04000053 AM26			
Licence No and Date	0811014719/16/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
	HDPE WOVEN COATED GEOMEMBRANE (Net Content in the export product 50% of HDPE and 50% of LDPE)	300000 KGS	HDPE Granules	157500 KGS
			LDPE Granules	157500 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	73 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000262AM26
RA File Number	05AX04000128 AM26
Licence No and Date	0511031930/16/04/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Please submit the dimension of the bag to export. 2. Please submit the Photograph with drawing design of the bag, highlighting the fabric to use. 3. Please submit the Calculation of the requirement of fabric based on CAD, indicating net content and wastage separately. 4. To indicate specific indigenous items in Appendix 4E to use in the bag to export.	

The case stands deferred.

Case No.	74 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	ACI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000279AM26
RA File Number	06AX04000023 AM26
Licence No and Date	0611003535/16/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends on the men's coverall. The firm has not submitted CAD, Image and measurement chart for export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart. The case stands deferred.	

Case No.	75 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000281AM26
RA File Number	07AX04000080 AM26
Licence No and Date	0711014191/16/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern marked with length and breadth at maximum length or width of the pattern and quantity used to manufacture export item. The case stands deferred	

Case No.	76 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025

HQ File Number	HQRNORM APPLY 00000283AM26			
RA File Number	07AX04000069 AM26			
Licence No and Date	0711014193/16/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ESSENTIALS LIGHT PAD JUNIOR KIDS JACKET MADE OF 100% POLYESTER WOVEN FABRIC GSM 68 WITH POLYWADDING STYLE No J904	22723 NOS	100% Recycle Polyester Woven Fabric,with Cire Back, Width 58 Inches, GSM 68	56304 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	54203 SQM
2	ESSENTIALS LIGHT PAD LITTLE KIDS JACKET MADE OF 100% POLYESTER WOVEN FABRIC GSM 68 WITH POLYWADDING STYLE No Lk904	17494 NOS	100% Recycle Polyester Woven Fabric,with Cire Back, Width 58 Inches, GSM 68	29383 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	28805 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	77 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000301AM26
RA File Number	32AX04000032 AM26

Licence No and Date	3211008801/17/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Babies garments and there are 4 export items. But firm has submitted CAD without marking export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD labeled with export item serial number. The case stands deferred.	

Case No.	78 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000318AM26
RA File Number	05AX04000143 AM26
Licence No and Date	0511031985/17/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	71/0 Ladies Dress (With Embroidery) 97%Viscose/3% Spandex Dayd Woven Fabric Gsm: 155 (+/-10%) Fibre Composition (3%+/-)	315 PCS	97%Viscose/3% Spandex Dyed Woven Fabric Gsm: 155 (+/- 10%) Fibre Composition (3%+/-)	1575 SQM
2	71/0 Ladies Top (With Embroidery) 97%Viscose/3% Spandex Dayd Woven Fabric Gsm: 155 (+/-10%) Fibre Composition (3%+/-)	1020 PCS	97%Viscose/3% Spandex Dyed Woven Fabric Gsm: 155 (+/- 10%) Fibre Composition (3%+/-)	3080 SQM
3	71/0 Ladies Trouser (With Embroidery) 97%Viscose/3% Spandex Dayd Woven Fabric Gsm: 155(+/-10%) Fibre Composition (3%+/-)	974 PCS	97%Viscose/3% Spandex Dyed Woven Fabric Gsm: 155 (+/- 10%) Fibre Composition (3%+/-)	3370 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	79 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000351AM26
RA File Number	32AX04000046 AM26
Licence No and Date	3211008809/21/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export babies garments and there are 6 export items. But firm has submitted CAD without marking export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD labeled with export item serial number. The case stands deferred.	

Case No.	80 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	LUNA APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000374AM26
RA File Number	02AX04000809 AM25
Licence No and Date	0211008569/22/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement chart sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the submit CAD, image and measurement chart identifying each document with product serial number and description. Consumption of input fabrics in SQMs per piece of each export products. The case stands deferred.	

Case No.	81 / NC/5/MEET/Jul/202526/7
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Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000380AM26
RA File Number	07AX04000113 AM26
Licence No and Date	0711014242/22/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.332496) Made of 1.55 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 160 And 0.33 SQM of 100% Polyamide PU Coated Dyed Woven Fabric GSM 200	53715 NOS	100% Polyester PU Coated Dyed Woven Fabric GSM 160	83258.250 SQM
			100% Polyamide PU Coated Dyed Woven Fabric GSM 200	17725.950 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	82 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000381AM26
RA File Number	07AX04000112 AM26
Licence No and Date	0711014243/22/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical

authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Parka (Style No.XM2655) Made of 2.91 SQM of 85% Polyester 15% Cotton Dyed Woven Fabric With DWR Finish GSM 210 And 1.76 SQM of 100% Nylon Dyed Woven Fabric With DWR Finish GSM 77	18455 NOS	85% Polyester 15% Cotton Dyed Woven Fabric With DWR Finish GSM 210	53704.050 SQM
			100% Nylon Dyed Woven Fabric With DWR Finish GSM 77	32480.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	83 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	LORD SHIVA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000390AM26
RA File Number	06AX04000030 AM26
Licence No and Date	0611003550/22/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CADs, Image/ sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	84 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred

Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000392AM26
RA File Number	05AX04000169 AM26
Licence No and Date	0511032046/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted 3 garments more than one fabric is used. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the specific components in each garment (In text and display in garment image) where each fabric is used. The case stands deferred.	

Case No.	85 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM APPLY 00000393AM26			
RA File Number	05AX04000168 AM26			
Licence No and Date	0511032047/23/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-GIRLS JUMP SUIT MADE OUT OF 55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170(+/-10%) WIDTH 56 (+/-10%)	1800 NOS	55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170 (+/-10%) WIDTH 56 (+/-10%)	5040 SQM
2	NA-GIRLS TROUSER MADE OUT OF 55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170(+/-10%) WIDTH 56 (+/-10%)	4800 NOS	55% FLAX (LINEN) 45% VISCOSE YARN DYED WOVEN FABRIC GSM 170 (+/-10%) WIDTH 56 (+/-10%)	8640 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000394AM26
RA File Number	05AX04000151 AM26
Licence No and Date	0511032048/23/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES PULLOVER MADE OUT OF 70% POLYESTER 30% COTTON YARN DYED KNITTED FABRIC GSM 300(+/-10%) WIDTH 67 (+/-10%)	2497 NOS	70% POLYESTER 30% COTTON YARN DYED KNITTED FABRIC GSM 300(+/-10%) WIDTH 67 (+/-10%)	5368 SQM
2	NA-GIRLS DRESS MADE OUT OF 100% POLYESTER MESH PRINTED KNITTED FABRIC GSM 34(+/-10%) WIDTH 59 (+/-10%)	3602 NOS	100% POLYESTER MESH PRINTED KNITTED FABRIC GSM 34(+/-10%) WIDTH 59 (+/-10%)	15850 SQM
3	NA-BABY GARMENTS DRESS WITH DIAPER MADE OUT OF 100% POLYESTER MESH PRINTED KNITTED FABRIC GSM 34(+/-10%) WIDTH 59 (+/-10%), WITH DIAPER.	493 NOS	100% POLYESTER MESH PRINTED KNITTED FABRIC GSM 34(+/-10%) WIDTH 59 (+/-10%)	1306 SQM
4	NA-GIRLS DRESS MADE OUT OF 100% POLYESTER YARN DYED WOVEN	792	100% POLYESTER YARN DYED WOVEN FABRIC GSM	950

	FABRIC GSM 400(+/-10%) WIDTH 57 (+/-10%)	NOS	400(+/-10%) WIDTH 57 (+/-10%)	SQM
5	NA-BABY GARMENTS DRESS WITH DIAPER MADE OUT OF 100% POLYESTER YARN DYED WOVEN FABRIC GSM 400(+/-10%) WIDTH 57 (+/-10%), WITH DIAPER.	7803 NOS	100% POLYESTER YARN DYED WOVEN FABRIC GSM 400(+/-10%) WIDTH 57 (+/-10%)	8583 SQM
6	NA-GIRLS DRESS MADE OUT OF 95% POLYESTER 5% SPANDEX PRINTED WOVEN FABRIC GSM 180(+/-10%) WIDTH 58 (+/-10%)	2289 NOS	95% POLYESTER 5% SPANDEX PRINTED WOVEN FABRIC GSM 180(+/-10%) WIDTH 58 (+/-10%)	3846 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	87 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000395AM26
RA File Number	05AX04000170 AM26
Licence No and Date	0511032049/23/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES SKIRT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 220 (+/-10%) WIDTH 57 (+/-10%)	2567 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 220 (+/-10%) WIDTH 57 (+/-10%)	12069 SQM

2	NA-LADIES DRESS MADE OUT OF 100% POLYESTER PRINTED WOVEN FABRIC GSM 72 (+/-10%) WIDTH 56 (+/-10%)	1366 NOS	100% POLYESTER PRINTED WOVEN FABRIC GSM 72(+/-10%) WIDTH 56 (+/-10%)	6834 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	88 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	CHITALE AGRICULTURAL PRODUCTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000396AM26
RA File Number	03AX04000226 AM26
Licence No and Date	0311043228/23/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and noted that Export products are: - Comber Noil (Cotton spinning waste) and 100% Combed cotton. Input material are

ginning process and yarn spinning process. Wastes generated at various stages and the wastage claimed is from 49.6% to 94.3%. The manufacturing process at each stage

and the wastage of the product needs to be studied/evaluated. Accordingly, based on the recommendation of the technical authority, the committee decided that the case may be referred

to the Textile Commissioner, Mumbai to ascertain the correctness of claim.

The case stands deferred.

Case No.	89 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000407AM26
RA File Number	03AX04000249 AM26
Licence No and Date	0311043252/23/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item No. 1: Jacket(Jacket)

Qty: 185 NOS

Import Items:

S. No.	Item Description	Qty. recommended
1	100% Polyester fabric with Polyurethane membrane, GSM 275 +/-10%	503 SQM
2	Slide Fastner	740 SQM
3	Elastic Cord	356.130 MTR
4	Cord Stopper	370 PCS
5	Ring	370 PCS
6	Metral Eyelet 2 Part Set + Washer	740 PCS
7	Woven tape	53.650 MTR
8	Woven tape - 3922380-10 mm	431.050 MTR
9	Velcro Tape (Loop) - 50mm	27.750 MTR
10	Velcro Tape (Hook) - 50mm	27.750 MTR
11	Velcro Tape (Loop) - 20mm	55.500 MTR
12	Cover Cuff	370 PCS
13	Label – Washcare	185 PCS

14	Label - Size Label	185 PCS
15	Polybag	185 PCS
Export Item No. 2: Jacket(Jacket) Qty: 40 NOS Import Items:		
S. No.	Item Description	Qty. recommended
16	100% Polyester fabric with Polyurethane membrane, GSM 275 +/-10%	109 SQM
17	Slide Fastner	160 PCS
18	Elastic Cord	70.400 MTR
19	Cord Stopper	80 PCS
20	Ring(Ring)	80 PCS
21	Metral Eyelet 2 Part Set + Washer	160 PCS
22	Woven tape (Woven tape)	11.600 MTR
23	Woven tape - 3922380-10 mm	93.200 MTR
24	Velcro Tape (Loop) - 50mm)	6 MTR
25	Velcro Tape (Hook) - 50mm)	6 MTR
26	Velcro Tape (Loop) - 20mm	12 MTR
27	Cover Cuff	80PCS

28	Label - Washcare	40 PCS
29	Label - Size Label	40 PCS
30	Reflective Tape - 50 mm	200 MTR
31	Polybag	40 PCS

Export Item No. 3: Jacket(Jacket)

Qty: 605 NOS

Import Items:

S. No.	Item Description	Qty. recommended
32	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	2165.900 SQM
33	100% Polyamide Knitted Fabric with Polyurethane membrane, GSM 135 +/-10%	405.350 SQM
34	Slide Fastner	4235 PCS
35	Elastic Cord	2595.450 MTR
36	Cord Stopper	3025 PCS
37	Ring	3025 PCS
38	Metral Eyelet 2 Part Set + Washer	7260 PCS
39	Woven tape	266.200 MTR
40	Woven tape - 3922380-10 mm	2129.600 MTR
41	Velcro Tape (Loop) - 50mm	66.550 MTR

42	Velcro Tape (Hook) - 50mm	66.550 MTR
43	Velcro Tape (Loop) - 30mm	296.450 MTR
44	Velcro Tape (Hook) - 10mm	266.200 MTR
45	Velcro Tape (Loop) - 10mm	266.200 MTR
46	Cover Cuff	1210 PCS
47	Label – Washcare	605 PCS
48	Label - Size Label	605 PCS
49	Seam Tape - 20 mm	13915 MTR
50	Metal Button Rivet Part (a)	3025 PCS
51	Metal Button Rivet Part (b)	3025 PCS
52	Metal Button Rivet Part (c)	3025 PCS
53	Metal Button Rivet Part (d)	3025 PCS
54	Zipper	605 PCS
55	Polybag	605 PCS

Export Item No. 4: Pant(Pant)

Qty: 370 NOS

Import Items:

S. No.	Item Description	Qty. recommended
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56	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	1028.600 SQM
57	Slide Fastner	740 SQM
58	Elastic Cord	592 MTR
59	Cord Stopper	740 PCS
60	Cord Stopper	740 PCS
61	Metral Eyelet 2 Part Set + Washer	740 PCS
62	Woven tape(Woven tape)	162.800 MTR
63	Velcro Tape (Loop) - 38mm	44.400 MTR
64	Velcro Tape (Hook) - 38mm	44.400 MTR
65	Velcro Tape (Loop) - 50mm	33.300 MTR
66	Velcro Tape (Hook) - 50mm	33.300 MTR
67	Velcro Tape (Loop) - 20mm	55.500 MTR
68	Velcro Tape (Hoop) - 20mm	99.900 MTR
69	Velcro Tape (Loop) - 30mm	81.400 MTR
70	Label – Washcare	370 PCS
71	Label - Size Label	370PCS
72	Seam Tape - 20 mm	7770 MTR
73	Reflective Tape - 50 mm / 9403.050	851MTR
74	100% Polyester Interlining 240 GSM 840547	62.900 SQM

75	Elastic Tape	325.600 MTR
76	Polybag	370 PCS

Export Item No. 5: Pant (Pant)

Qty: 245 NOS

Import Items:

S. No.	Item Description	Qty. recommended
77	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	681.100 SQM
78	Slide Fastner	490 PCS
79	Elastic Cord	392 MTR
80	Cord Stopper	490 PCS
81	Cord Stopper	490 PCS
82	Metral Eyelet 2 Part Set + Washer	490 PCS
83	Woven tape	107.800 MTR
84	Velcro Tape (Loop) - 38mm	29.400 MTR
85	Velcro Tape (Hook) - 38mm	29.400 MTR
86	Velcro Tape (Loop) - 50mm	22.050 MTR
87	Velcro Tape (Hook) - 50mm	22.050 MTR
88	Velcro Tape (Loop) - 20mm	36.750 MTR

89	Velcro Tape (Hoop) - 20mm	66.150 MTR
90	Velcro Tape (Loop) - 30mm	53.900 MTR
91	Label - Washcare	245 PCS
92	Label - Size Label	245 PCS
93	Seam Tape - 20 mm	5145 MTR
94	100% Polyester Interlining 240 GSM 840547	41.650 SQM
95	Elastic Tape	215.600 MTR
96	Polybag	245 PCS

Export Item No. 6: Jacket(Jacket)

Qty: 190 NOS

Import Items:

S. No.	Item Description	Qty. recommended Per pair
97	100% Polyester fabric with Polyurethane membrane, GSM 175 +/-10%	680.200 SQM
98	100% Polyamide Knitted Fabric with Polyurethane membrane, GSM 135 +/-10%	127.300 SQM
99	Slide Fastner	1330 PCS
100	Elastic Cord	815.100 MTR
101	Cord Stopper	950 PCS

102	Ring(Ring)	950 PCS
103	Metral Eyelet 2 Part Set + Washer	2280 PCS
104	Woven tape	83.600 MTR
105	Woven tape - 3922380-10 mm	668.800 MTR
106	Velcro Tape (Loop) - 50mm	20.900 MTR
107	Velcro Tape (Hook) - 50mm	20.900 MTR
108	Velcro Tape (Loop) - 30mm	93.100 MTR
109	Velcro Tape (Hook) - 10mm	83.600 MTR
110	Velcro Tape (Loop) - 10mm	83.600 MTR
111	Cover Cuff	380 PCS
112	Label - Washcare	190 PCS
113	Label - Size Label	190 PCS
114	Seam Tape - 20 mm	4370 MTR
115	Metal Button Rivet Part (a)	950 PCS
116	Metal Button Rivet Part (b)	950 PCS
117	Metal Button Rivet Part (c)	950 PCS
118	Metal Button Rivet Part (d)	950 PCS
119	Reflective Tape - 50 mm / 9403.050	950 MTR
120	Zipper	190 PCS

121	Polybag	190 PCS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.		

Case No.	90 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000416AM26
RA File Number	06AX04000035 AM26
Licence No and Date	0611003555/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the CAD, Image and measurement charts of all export products/ input fabrics, identifying each with respective product/input. 2. Firm to declare the style number of each export product. 3. Firm may clarify the components of garments where each fabric input is used. The case stands deferred.	

Case No.	91 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000423AM26
RA File Number	06AX04000032 AM26
Licence No and Date	0611003556/24/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

Export Item No. 1: Gents Synthetic Safety Shoe With Composite toe cap WITH PU Sole.

Qty: 7370 PRS

Import Items:

S. No.	Item Description	Qty. recommended Per pair
1	EMBOIDERED UPPERS OF TEXTILE MATERIAL(SYNTHETIC EMBOIDERED UPPERD)	Net to Net
2	INSOLE SHEET(WOVEN)	0.045 SQM
3	COMPOSITE TOE CAP(FIBER GLASS)	Net to Net
4	LINING MATERIAL FOR FOOTWEAR GSM 500 +/- 10% (NON WOVEN)	0.0308 SQM
5	COUNTER STIFFNER(NON WOVEN)	0.014 SQM
6	STICKER ANTI MOULD(STICKER)	Net to Net
7	POLYURETHANE SYSTEM (PU FOR SOLES)	0.99 KG
8	ADHESIVE (ADHESIVE)	0.030 KG
9	RELEASE AGENT (RELEASE AGENT)	0.045 KG

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000432AM26
RA File Number	07AX04000126 AM26
Licence No and Date	0711014268/24/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CAD not properly copied or there is error in scanning and uploading. Many details including marking width are not readable. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the clear copy of CAD and also mention the consumption of input per piece of export product claimed. The case stands deferred.	

Case No.	93 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000435AM26
RA File Number	05AX04000263 AM26
Licence No and Date	0511032112/24/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10% STYLE NO. 72626HOW000000	1684 NOS	Fabric to be used in the Garment 100% RAYON PRINTED WOVEN FABRIC GSM 130+/-10%	5726 SQM
2	LADIES BLOUSE MADE OF 64% LYOCCELL 36% RAYON DYED WOVEN FABRIC GSM 175+/-10% STYLE NO. W2502357/P	1183 NOS	Fabric to be used in the Garment 64% LYOCCELL 36% RAYON DYED WOVEN FABRIC GSM 175+/-10%	4175 SQM
3	LADIES PULLOVER MADE OF 57%	1300	Fabric to be used in the Garment	2860

	COTTON 38% MODAL 5% SPANDEX DYED KNITTED FABRIC GSM 270+/-10% STYLE NO. 064-25C130092	NOS	57% COTTON 38% MODAL 5% SPANDEX DYED KNITTED FABRIC GSM 270+/- 10%	SQM
4	LADIES JACKET MADE OF 100% COTTON (VELVET) DYED WOVEN FABRIC GSM 220+/-10% STYLE NO. WJT331651, WJT331652, WJT331653	1418 NOS	Fabric to be used in the Garment 100% COTTON (VELVET) DYED WOVEN FABRIC GSM 220+/-10%	4821 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	94 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000442AM26
RA File Number	30AX04000043 AM26
Licence No and Date	3011006850/24/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. The committee observed that the import items are 100% recycled post-consumer polyester and export items is 65% recycle polyester 35% cotton greige. The issue was deliberated in the meeting wherein, it was observed that a clarification was sought from policy division, PC-2, DGFT Hqrs. as to whether the Export/Import of recycled items is allowed. Accordingly, the Committee decided that the reply from PC-2, DGFT Hqrs. The case stand deferred.	

Case No.	95 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000453AM26
RA File Number	06AX04000036 AM26
Licence No and	0611003559/25/04/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CAD without specification generated by software. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the proper CAD printed itself with CAD specifications by software. The case stands deferred.	

Case No.	96 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000462AM26
RA File Number	07AX04000123 AM26
Licence No and Date	0711014287/25/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MEN LOOSE FIT ACTIVE JACKET, MADE OF 100% COTTON WOVEN DENIM FABRIC, GSM 434, WITH LINING, STYLE No 106976	20000 NOS	100% Cotton Denim Woven Fabric, Width 67 Inches, GSM 434	81200 SQM
			100% Nylon Taffeta Woven Lining Fabric, Width 60 inches, GSM 65	25200 SQM
			100% Polyester Knitted Tricot Lining Fabric, Width 60 Inches, GSM 201	4800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no.

06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.

Case No.	97 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000463AM26
RA File Number	07AX04000124 AM26
Licence No and Date	0711014288/25/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	INFANT GLAM JACKET (GIRLS), MADE OF 100% POLYESTER WOVEN FABRIC, GSM 84, STYLE No : i 907	2897 NOS	100% Recycle Polyester Woven DWR Coated Fabric, Width 56 Inches, GSM 84	3482SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM, 68	3994.730 SQM
2	JUNIOR GLAM JACKET (GIRLS), MADE OF 100% POLYESTER WOVEN FABRIC, GSM 84, STYLE No : J 909	3112 NOS	100% Recycle Polyester Woven DWR Coated Fabric, Width 56 Inches, GSM 84	7351 SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM, 68	8522.790 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	98 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000477AM26
RA File Number	05AX04000227 AM26
Licence No and Date	0511032158/25/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 98% COTTON 2% ELASTANE WOVEN DYED CORDUROY FABRIC GSM 287(+/-10%) (STYLE- PA FAUSTINE)	4794 NOS	98%COTTON 2% ELASTANE WOVEN DYED CORDUROY FABRIC WIDTH 56 INCH GSM 287 (+/-10%)	11246.724 SQM
2	LADIES BLOUSE MADE OF 84% LYOCELL 16% POLYESTER PRINTED DYED FABRIC GSM 53(+/-10%) (STYLE- VE PATSY)	1414 NOS	84% LYOCELL 16% POLYESTER WOVEN PRINTED FABRIC WIDTH 57 INCH GSM 53 (+/-10%)	6461.980 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Jul/202526/7
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000514AM26
RA File Number	05AX04000292 AM26

Licence No and Date	0511032204/29/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred	

Case No.	100 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000517AM26
RA File Number	05AX04000278 AM26
Licence No and Date	0511032211/29/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket with Lining 71/0 Ladies Jacket with Lining made of Shell:69% Lyocell 31% Cotton (+/-3%) Woven Dyed Fabric GSM 290(+/-10%) embroidered, Lining: woven fabric (Indigenous), Style: 100208249MS	3500 NOS	Fabric to be used in the garment 69% Lyocell 31% Cotton (+/-3%) Woven Dyed Fabric Gsm 290 (+/-10%)	9100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	101 / NC/5/MEET/Jul/202526/7
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Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000520AM26
RA File Number	07AX04000162 AM26
Licence No and Date	0711014318/29/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	102 / NC/5/MEET/Jul/202526/7			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025			
HQ File Number	HQRNORM APPLY 00000521AM26			
RA File Number	07AX04000163 AM26			
Licence No and Date	0711014319/29/04/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	KIDS JACKET (BABIES) MADE OF 100% POLYESTER WOVEN FABRIC GSM 74 WITH LINING AND POLYDOWN STYLE No i906	3442 NOS	100% Recycle Polyester Woven DWR, Cire Back Farbic, Width 58 Inches, GSM 74	5335.100 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	963.760 SQM
			100% Recycle Polyester Woven	5782.560

			Lining Fabric, with Cire Back, Width 58 Inches, GSM 68	SQM
2	JUNIOR KIDS JACKET (GIRLS) MADE OF 100% POLYESTER WOVEN FABRIC GSM 74 WITH LINING AND POLYDOWN STYLE No j906	4374 NOS	100% Recycle Polyester Woven DWR, Cire Back Farbic, Width 58 Inches, GSM 74	12028.500 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	1749.600 SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM, 68	13165.740 SQM
3	LITTLE KIDS JACKET (GIRLS) MADE OF 100% POLYESTER WOVEN FABRIC GSM 74 WITH LINING AND POLYDOWN STYLE No lk906	26672 NOS	100% Recycle Polyester Woven DWR, Cire Back Farbic, Width 58 Inches, GSM 74	57611.520 SQM
			100% Recycle Polyester Woven Lining Fabric, Width 60 Inches, GSM 70	9335.200 SQM
			100% Recycle Polyester Woven Lining Fabric, with Cire Back, Width 58 Inches, GSM, 68	60545.440 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	103 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000523AM26
RA File Number	05AX04000301 AM26
Licence No and Date	0511032216/29/04/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES GARMENT (TROUSER) MADE OF 100% COTTON WOVEN 21 WALE CORDUROY PRINTED FABRIC, GSM 150 (+/- 10%) WITH LINING 100% COTTON (INDIGENOUS), STYLE MR-827087	3500 PCS	100% COTTON WOVEN 21 WALE CORDUROY PRINTED FABRIC, GSM 150 (+/- 10%)	2240 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	104 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000524AM26
RA File Number	07AX04000155 AM26
Licence No and Date	0711014323/29/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket With Hood (Style No.328197) Made of 100% Polyester PU Coated Dyed Woven	57340 NOS	100% Polyester PU Coated Dyed Woven Fabric GSM 160	138762.800 SQM

	Fabric GSM 160			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	105 / NC/5/MEET/Jul/202526/7
Case Status	Case Approved
Party Name	CHANDRA MUKHI IMPEX LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 7 and 06/08/2025
HQ File Number	HQRNORM APPLY 00000702AM26
RA File Number	02AX04000091 AM26
Licence No and Date	0211008657/08/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Coveralls/Overalls , made of :100% Cotton Fabric, (FR Treated- 290 GSM +/- 5 %, Width 148 cms +/- 5%)with Reflective FR Tape:2 inches/50 MM. Net content of (i) Cotton Fabric - 51520.00 Mtr and (ii) FR Reflective Tape - 58000.00 MTR.	20000 PCS	100% Cotton Fabric (FR Treated- 290 GSM +/- 5 %, Width 148 cms +/- 5%)	54096 MTR
			FR Reflective Tape: 2 inches/50 MM	58580 MTR
2	Coveralls/Overalls , made of :100% Cotton Fabric, (FR Treated- 240 GSM +/- 5 %, Width 148 cms +/- 5%) with Reflective FR Tape:2 inches/50 MM. Net content of (i) Cotton Fabric - 25760.00 Mtr and (ii) FR Reflective Tape - 29000.00 MTR.	10000 PCS	100% Cotton Fabric (FR Treated- 240 GSM +/- 5 %, Width 148 cms +/- 5%)	27048 MTR
			FR Reflective Tape:2 inches/50 MM	29290 MTR

3	Coveralls/Overalls , made of :100% Cotton Fabric, (FR Treated- 220 GSM +/- 5 %, Width 148 cms +/- 5%) with Reflective FR Tape:1 inches/25 MM. Net content of (i) Cotton Fabric - 26230.00 Mtr and (ii) FR Reflective Tape - 48000.00 MTR.	10000 PCS	100% Cotton Fabric (FR Treated- 220 GSM +/- 5 %, Width 148 cms +/- 5%)	27541.500 MTR
			FR Reflective Tape:1 inches/25 MM	48480 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.